



OFFICE OF THE
DISTRICT LEGAL SERVICES AUTHORITY
WEST TRIPURA :: AGARTALA

Phone & Fax : 0381-2315093, Email : dlsawesttripura@gmail.com.

No. F.1A (5)-DLSA/WEST/ESTT/LOK ADALAT/16/ 361344

11th December, 2019.

NOTIFICATION

The District Legal Services Authority, West Tripura, Agartala in exercise of the powers conferred under Section 19(1) of the Legal Services Authorities Act, 1987 and Regulation 6(c) of the National Legal Services Authority (Lok Adalat) Regulations, 2009, hereby constitutes the following Lok Adalat Benches with the following Presiding Officers and Members/conciliators for the 4th National Lok Adalat, 2019 scheduled to be held on 14.12.2019 in order to exercise its jurisdiction under section 19(5) of the Legal Services Authorities Act, 1987 for determination and to arrive at a compromise / settlement of the cases relating to pending MACT Cases (74 Nos.), EC Cases (05 Nos.), Matrimonial Disputes (50 Nos.), Criminal Compoundable Cases (27 Nos.), cases under NI Act (20 Nos.) referred to the Lok Adalat Benches.

The place of sitting of the Lok Adalat Bench Nos. 1 to 3 will be in the Court premises of the Ld. District & Sessions Judge, West Tripura, Agartala, Bench Nos. 4 & 5 in the Court Complex of the Ld. Judge, Family Court, West Tripura, Agartala, and Bench Nos. 6 in the Court Complex of the Ld. Chief Judicial Magistrate, West Tripura, Agartala from 10:00 a. m. to 4:00 p. m.

Sl. No.	Lok Adalat Bench No.	Name of the Presiding Officers & Conciliators
01.	01 (MAC Cases)	Presiding Officer :- Shri S. Datta Purkayastha, Ld. District & sessions Judge, West Tripura, Agartala; Conciliators :- i) Shri S. M. Lodh, Ld. Retired Judicial Officer, Grade-I. Contact No. 9436540661; ii) Shri S. Shikdar, Ld. Retired Judicial Officer, Grade-I. Contact No. 9436465474.
02.	02 (MAC Cases)	Presiding Officer :- Shri A. Pandey, Ld. Addl. District & sessions Judge, West Tripura, Agartala, Court No. 02; Conciliators :- i) Shri Subhash Ch. Saha, Ld. Retired Judicial Officer, Grade-I; Contact No. 9436453497; ii) Shri Bamdev Majumder, Ld. Retired Judicial Officer, Grade-I. Contact No. 9436123028.
03.	03 (MAC Cases)	Presiding Officer :- Shri G. Das, Ld. Addl. District & sessions Judge, West Tripura, Agartala, Court No. 03; Conciliators :- i) Shri Subir Ch. Saha, Ld. Retired Judicial Officer, Grade-I. Contact No. 8974413071; ii) Shri P. Mahajan, Ld. Retired Judicial Officer, Grade-I. Contact No. 9436477220.
04.	04 (Matrimonial disputes)	Presiding Officer :- Shri S. B. Datta, Ld. Judge, Family Court, West Tripura, Agartala; Conciliators :- i) Smt. Jyaita Debnath, Ld. Advocate, T.B.A., Agartala. Contact No. 7628006243; ii) Smt. Bubli Sur, Ld. Advocate, T.B.A., Agartala. Contact No. 9436481021;

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18. Smt. Jyaita Debnath, Ld. Advocate, T.B.A., Agartala, for information;
19. Smt. Bubli Sur, Ld. Advocate, T.B.A., Agartala, for information;
20. Smt. Manju Deb, Ld. Advocate, T.B.A., Agartala, for information;
21. Smt. Sebika Dey, Ld. Advocate, T.B.A., Agartala, for information;
22. Shri Babul Ch. Das, Ld. Advocate, T.B.A., Agartala, for information;
23. Shri Saikat Saha, Ld. Advocate, T.B.A., Agartala, for information;
24. Office of the Ld. District & Sessions Judge, West Tripura, Agartala, for favour of kind information with a request to depute required Staffs for the Lok Adalat Bench Nos. 1, to 3 as notified above and also to provide us the information about the Basic Pay for 01(one) day along with the Account Nos. of the Officers and Staffs concerned of Bench Nos. 1 to 3 for estimation and payment of Special Duty Allowance;
25. Office of the Ld. Judge, Family Court, West Tripura, Agartala, for favour of kind information with a request to depute required Staffs for the Lok Adalat Bench No. 4 & 5 as notified above and also to provide us the information about the Basic Pay for 01(one) day along with the Account Nos. of the Officers and Staffs concerned of Bench No. 4 & 5 for estimation and payment of Special Duty Allowance;
26. Office of the Ld. Chief Judicial Magistrate, West Tripura, Agartala, for favour of kind information with a request to depute required Staffs for the Lok Adalat Bench Nos. 6 as notified above and also to provide us the information about the Basic Pay for 01(one) day along with the Account Nos. of the Officers and Staffs concerned of Bench Nos. 6 for estimation and payment of Special Duty Allowance;
27. The Court Inspector, Sadar Police Court, Agartala, West Tripura for kind information;
28. The System Officer, Office of the Ld. District & Sessions Judge, West Tripura, Agartala for information with a request upload the same;
29. The Nazir, office of the Ld. District & Sessions Judge, West Tripura, Agartala for information;
30. The Nazir, office of the Ld. Judge, Family Court, West Tripura, Agartala for information;
31. The Nazir, office of the Ld. Chief Judicial Magistrate, West Tripura, Agartala for information;
32. Miss. Mukta Deb, Data Entry Operator, Office of the Sub-Divisional Legal Services Committee, Sadar, Agartala for information and upload the same;
33. Office file.



Convenor

4th National Lok Adalat, 2019
West Tripura :: Agartala.